

PUNAJB VIDHAN SABHA SECRETARIAT

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Monday, the 02 March 2020**

To repair the sewerage lines of village Meharwan

*2717. **Sardar Sharanjit Singh Dhillon, M.L.A.**:- Will the Water Supply and Sanitation Minister be pleased to state whether it is a fact that sullage water of sewerage is overflowing on road since past 6 months due to leakage of main sewerage lines laid by the Public Health Department in village Meharwan (opposite to Police Station) of district Ludhiana; if so, the action taken by the concerned department till date alongwith the time by which the repair of leakage of sewerage pipes carried out?

To solve the problem of sewerage in Doraha (Payal)

*2493. **Sardar Lakhvir Singh, M.L.A.**:- Will the Housing and Urban Development Minister be pleased to state the proposed steps taken/to be taken to solve ongoing problem of sewerage in Doraha (Payal)?

To Shift the old Jail out of the City

*2795. **Shri Harjot Kamal Singh, M.L.A.**:- Will the Jails Minister be pleased to state whether the Government will consider to shift old Jail out of residential area in Moga city; if so, the details thereof?

To issue Dogra Certificate to residents of the Pathankot

*2799. **Sh. Joginder Pal, M.L.A.**:- Will the Revenue Minister be pleased to state whether the Punjab Government proposes to issue dogra certificates to all the residents of district Pathankot on the pattern of adjoining Jammu-Kashmir and Himachal Government; if so, the time since the same will be done?

Posts of Doctors and Paramedical staff at Baghapurana P.H.C and Thathi Bhai Civil Hospital

*2722. **Sardar Darshan Singh Brar, M.L.A.**:- Will the Health & Family Welfare Minister be pleased to state:-
a) the category-wise total number of sanctioned and vacant posts of doctors and other Paramedical staff separately in P.H.C. Baghapurana and in Thathi Bhai Civil Hospital;
b) the steps taken/to be taken by the government to fill the aforesaid posts togetherwith the time likely to be taken for the same?

To set up new industries in Roopnagar

*2780. **Sardar Amarjit Singh Sandoa, M.L.A.**:- Will the Industries Minister be pleased to state whether there is any plan of the government to establish new industries in district Roopnagar; if so, the details thereof?

To compensate the farmers for the loss of crop

*2453. **Sardar Harinderpal Singh Chandumajra, M.L.A.**:- Will the Chief Minister be pleased to state whether there is any proposal under consideration of the government to make good the loss caused to the crop of those farmers whose next crop has been damaged by the insects germinated after the tilling of paddy straw in fields of the farmers of the State; if so, the time by which it is likely to be done?

Status of the work done under AMRUT City project at Batala

*2580. **Sardar Lakhbir Singh Lodhinangal, M.L.A.**:- Will the Local Government Minister be pleased to state the different works of development executed under AMRUT City Project during past 3 years in Batala city (district-Gurdaspur) togetherwith present status of said project?

To Construct Sports Stadium

*2789. **Sardar Gurpreet Singh, M.L.A.**:- Will the Sports Minister be pleased to state whether there is any plan under consideration of the government to construct sports stadium at Khamano and Bassi Pathana Cities (Fatehgarh Sahib); if so, the details thereof?

To release the amount for Martyr's Memorial at Jaitu

*2594. **Master Baldev Singh, M.L.A.**:- Will the Cultural Affairs Minister be pleased to state whether it is a fact that the promise to release an amount of Rs. 48 crore was made to construct Martyr's Memorial at Jaitu during the session of 2018, if so, the time by which it is likely to be released?

To carry out the repair of damaged canals of Mehal Kalan Constituency

*2562. **Sardar Kulwant Singh Pandori, M.L.A.**:- Will the Water Resources Minister be pleased to state whether it is a fact various zones of district Sangrur have been declared as dark zone, Mehal Kalan is one of them as a result there is ban on installation of borewells in said area; if so, the time by which the proposal to carry out the repair of damaged canals of Assembly Constituency is under consideration of the government so as to supply canal water for the utilization of the farmers?

Getan 28.2.20
Superintendent
Punjab Vidhan Sabha
Chandigarh

P.T.O

Total production and sale of milk in the year 2018-19

- *2442. **Shri Avtar Singh Junior, M.L.A.**:- Will the Cooperation Minister be pleased to state:-
a) the total production/processing of milk (in litres) in the year 2018-19 in the State;
b) the total number of plastic pouches used for sale and packing of abovesaid milk?

To accord the status of Sub-Division (Civil) to Mullanpur town falling in Dakha Constituency

- *2674. **Sardar Manpreet Singh Ayali, M.L.A.**:- Will the Revenue Minister be pleased to state whether there is any proposal under consideration of the government to accord the status of Sub-Division (Civil) to Mullanpur town falling in Dakha Constituency?

Vacant posts of Civil Hospital, Fatehabad

- *2741. **Sardar Ramanjeet Singh Sikki, M.L.A.**:- Will the Health and Family Minister be pleased to state:-
a) the number of sanctioned and vacant posts of doctors in Civil Hospital Fatehabad (Khadoor Sahib) togetherwith the details of steps to be taken by the government to fill-up these posts;
b) whether it is also a fact that rainy water is accumulated in the building of said hospital due to down base of the same; if so, the details of steps to be taken by the government regarding this alongwith the time by which the solution of the same is likely to be done?

To set up Industries at Moga

- *2796. **Shri Harjot Kamal Singh, M.L.A.**:- Will the Industries Minister be pleased to state whether the government will take steps to set up some large agricultural based industries in Moga; if so, the details thereof ?

Plan to lay Sewerage lines in Khamano

- *2791. **Sardar Gurpreet Singh, M.L.A.**:- Will the Local Government Minister be pleased to state as to whether government has any plan to lay sewerage lines on priority basis at Khamanon (Bassi Pathana); if so, the details thereof?

Arrangement of irrigation & drinking water for villages falling across the Ghaggar in Assembly Constituency, Shutrana.

- *2685. **Sardar Nirmal Singh, M.L.A.**:- Will the Water Resources Minister be pleased to state whether there is any proposal under consideration of the government to make arrangement for irrigation and drinking water for the villages falling across the river, Ghaggar in Assembly constituency, Shutrana; if so, the time by which it is likely to be done ?

Present status of shifting the Tehsil Office of Amloh

- *2752. **Sardar Randeep Singh, M.L.A.**:- Will the Revenue Minister be pleased to state:-
a) whether the government has any plan to shift the existing Tehsil office at Amloh behind bus stand; if so, the action taken by the government in this regard;
b) latest position of the project alongwith the steps taken in this regard by the Government for transfer of land and disbursement of funds?

Sanctioned posts in P.H.C Dharmkot and Civil Hospital Kot-ise-Khan

- *2767. **Sardar Sukhjit Singh, M.L.A.**:- Will the Health and Family Minister be pleased to state:-
a) the total number of sanctioned posts of doctors for P.H.C Dharmkot and Civil Hospital Kot-ise-khan (Moga), separately togetherwith the number of vacant posts at present and the reasons therefor;
b) the steps to be taken by the Government to fill up these posts and the time by which these are likely to be filled up?

Bricklining of water channels for irrigation of the villages of Budhlada Sub-Division

- *2802. **Sh. Budh Ram, M.L.A.**:- Will the Water Resources Minister be pleased to state:-
a) whether the 10% requisite due share has been deposited with the concerned department through the bank in the year 2016 to get the water channels bricklined (for irrigation) by Satike Kulrian, Urat Saidewala and Bareta villages of Sub-Divison Budhlada;
b) if so, the time by which the government will float the tender by contributing 90% due share to get the irrigation water channels bricklined for the said villages?

Chandigarh
The 27th February, 2020

G. Lal 28.2.20
Superintendent
Punjab Vidhan Sabha
Chandigarh

Shashi Lakhanpal Mishra,
Secretary,
Punjab Vidhan Sabha.